- (iii) establish the framework of grant of permits and schemes;
- (iv) establish strategic policy for transport by road and its role as a link to other means of transport;
- identify strategic policies and specify priorities for the transport system that address current and future challenges;
- (vi) provide medium to long term strategic directions, priorities and actions;
- (vii) promote competition, innovation, increase in capacity, seamless mobility and greater efficiency in transport of goods or livestock or passengers, and economical use of resources;
- (viii) safeguard the interest of the public and promote equity, while seeking to enhance private participation and public-private partnership in the transport sector;
- (ix) demonstrate an integrated approach to transport and land use planning;
- (x) identify the challenges that the National Transportation Policy seeks to address; and
- (xi) address any other matter deemed relevant by the Central Government
- (d) and (e) At present, there is no such proposal under consideration of the Ministry.

National Highways

†942. SHRI AJAY PRATAP SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that there is a plan for overall development of inner parts of the cities for which National Highway bypasses have been approved, before they are entrusted to the respective States, if so, the details thereof; and
- (b) whether any proposals have been received from the States for the said scheme, if so, State/district-wise details of the actions taken on these proposals?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Ministry has issued guidelines regarding improvement works on

[†]Original notice of the question was received in Hindi.

bypassed sections of the National Highways through the funds of Central Government as a one-time investment, keeping in view the site requirements, local needs of the area and safety requirements etc. before handing over the bypassed sections to the State Governments after which its improvement and maintenance shall be the responsibility of respective State Government.

(b) Details of proposals for one time improvement of inner parts of cities on stretches entrusted to state PWD are given in Statement (*See* below). Besides, proposals pertaining to stretches entrusted to NHAI have been approved for various States including Maharashtra, Uttarakhand, Bihar etc. by NHAI.

Statement

Details of proposals regarding development of inner parts of the cities through

State PWD for which National Highway bypasses have been approved

Sl.	State	No. of proposals received	Status of proposals			Under
No.			Work completed	Work approved/ Tender stage/ under progress	Not approved/ considered	Examination
1.	Uttar Pradesh	2	2	0	0	0
2.	Uttarakhand	1,	1	0	0	0
3.	Rajasthan	1,	0	1	0	0
4.	Andhra Pradesh	11	7	1	1	2
5.	Chhattisgarh	8	2	6	0	0
6.	Mizoram	5	0	0	3	2
7.	Assam	2	2	0	0	0
8.	Madhya Pradesh	35	6	0	26	3
9.	Maharashtra	2	2	0	0	0
2	Total	67	22	8	30	7